## GOVERNMENT OF PUDUCHERRY OFFICE OF THE DISTRICT COLLECTOR-CUM-DISTRICT MAGISTRATE PUDUCHERRY

No. 1703/DRDM/DM/D2/2020/84

Dated: 19th Aug 2020

## <u>ORDER</u>

- Sub: DM COVID-19 Declaring of Sri Venkateshwara Medical College Hospital & Research Center, Puducherry as Covid Care Hospital – Orders – Issued.
- Ref: i. The Epidemic Diseases Act, 1897 ii. The Disaster Management Act, 2005
  - iii. Letter No.1372/DMS/2020 dated 19.08.2020 of the Director of Health and Family Welfare Services, Puducherry.

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Whereas, in the wake of the Novel Corona Virus (COVID-19) outbreak which has been declared as a Disaster under the provision of Disaster Management Act, 2005, has prompted this UT Administration to take several preventive measures.

And whereas, Indira Gandhi Medical College & Research Institute, Kathirkamam Puducherry has been declared as a Covid Hospital by this Administration.

And whereas, due to sudden surge in the number of Covid positive cases there has been an immediate need to utilize the hospital facilities with the Trust / Private Medical College Hospitals to treat the Covid positive cases.

And whereas, in view of the worsening Covid-19 crisis, the Director, of Health & Family Welfare Services, Puducherry has informed that there is an urgent need of another dedicated Covid Hospital.

And whereas, M/s.Venkateswara Medical College has agreed in the meeting held by the Hon'ble Health Minister on 5-08-2020 and during the meeting held by the Secretary (Health) on 11-08-2020 to admit the covid positive patient referred by IGMC for treatment.

And whereas, it has been reported on multiple occasions that Sri Venkateshwara Medical College Hospital & Research Center, Ariyur, Puducherry has been denying admission for Covid 19 patients recommended by the Government.

And whereas, the hospital is located in the Southern Sub division of this administration and there has been a need to admit the patients from the nearby villages.

Now Therefore I, Dr. Arun. T, IAS, in the capacity of District Magistrate, Puducherry in exercise of the power conferred under the Epidemic Diseases Act, 1897 and the Disaster Management Act, 2005, do hereby order the following :

- (i) Sri Venkateshwara Medical College Hospital & Research Center, Ariyur, Puducherry is declared as designated Covid Hospital and all the beds in the Sri Venkateshwara Medical College Hospital & Research Center will be utilized for treating Covid-19 patients.
- (ii) Sri Venkateshwara Medical College Hospital & Research Center, Ariyur, Puducherry is attached with the Director of Health & Family Welfare Services, Puducherry and admissions to the Hospital will be made as per the directions of the Director of Health & Family Welfare Services, Puducherry.

Any violation of the above order is punishable under the provisions of Disaster Management Act, 2005 and Epidemic Act, 1897.

(Dr.ARUN.T, IAS) DISTRICT COLLECTOR-CUM-DISTRICT MAGISTRATE

То

1. The Dean / Director,

Sri Venkateshwara Medical College Hospital & Research Center, Puducherry,

- 2. The Director of Health & Family Welfare Services,
- 3. The Director, IGMC & RI,
- 4. The Dean / Directors, All Private Medical Colleges / Covid Care Centers,
- 5. The OSD, Covid-19 War Room, EOC,
- 6. The OSD (Health) -cum- Commissioner (HRI), Puducherry.

## Copy for information to:

- 1. The Hon'ble Lt. Governor, Puducherry
- 2. The Hon'ble Chief Minister, Puducherry
- 3. All Hon'ble Ministers, Puducherry
- 4. The Chief Secretary, Puducherry